

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 25

CP 203/MB/2022

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **05.07.2024**

NAME OF THE PARTIES: **ROHIT MOHAN KARMCHANDANI V/s BITTER
CHOCOLATE FOODS (INDIA) PRIVATE LIMITED**

Section 241(1) of the Companies Act, 2013

ORDER

Adv Pooja Jain for Petitioner is present through VC.

Heard the Counsels and the matter is **Reserved for Order** for winding up.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**